

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-531

CP (CAA) No.-90/230/232/ND/2022

IN THE MATTER OF:

Nestle India Ltd.

....Applicant

SECTION

U/s 230-232

Order delivered on 26.04.2023

CORAM:

**SHRI P.S.N PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. P. Nagesh, Sr. Adv. with Mr. Aditya Thyagarajan,
Mr. Anirudh Das, Advs.

For the Respondent :

For the RD : Ms. Shankari Mishra, Ms. Niharika Tanwar, Advs.

For the OL : Ms. Hemlata Rawat, Mr. Aayushmaan Vatsyayana

For the IT Deptt. : Mr. Abhishek Maratha, Sr. St. Counsel Mr. Pratyaksh
Gupta, Jr. St. Counsel

ORDER

The written submissions made by the Petitioner Company dated 20.04.2023 is taken on record. Order in this matter is **reserved**.

S/d-
(DR. BINOD KUMAR SINHA)
MEMBER (T)

S/d-
(P.S.N PRASAD)
MEMBER (J)